

(ii) Oil India Ltd., a joint venture of Government of India and Burmah Oil Co., for exploration, production and transportation of Crude oil.

(iii) Standard Vacuum Refinery.

(iv) In few other cases, small quantities of some types of machinery falling under Schedule 'A' have been allowed to be included in the otherwise large product-mix licensed to these units under the Industries Act as permitted under the Industrial Policy Resolution.

(b) The number of cases in which majority capital participation by foreign collaboration was allowed, was 12 in the first nine months of 1961, i.e. January—September, 1961 out of over 300 and more foreign financial and/or technical collaboration agreements approved during this period.

Majority Foreign Capital participation has been permitted only in essential industries such as manufacture of Coal Washeries, Paper Machinery, Automobile Electrical equipment, Ball Bearings, Automatic Lathes, Dithane Fungicides and Plastics, etc.

Cultural Delegation going abroad

..*623-A. **Shri B. C. Mullick:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 221 on the 9th August, 1961 and state:

(a) whether Government have amended its policy of not issuing passports to the cultural delegations going direct to any foreign country if these invitations are not routed through the Ministry; and

(b) if so, since when?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). There has been no change in the policy regarding the

grant of passport facilities to cultural delegations proceeding abroad on invitation received direct from foreign countries.

Survey of Tea Industry

*627. **Shri P. C. Borooah:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the Tea Board had launched a survey of the tea industry to study the cost structure and quality of Indian tea;

(b) if so, whether the survey has since been completed; and

(c) what are the findings?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) A survey of cost of production only in the different tea districts has been undertaken by the Tea Board.

(b) Not yet, Sir.

(c) Does not arise.

Jute Mills

*628. { **Shri Rameshwar Tantia:**
Shri P. C. Borooah:
Shri P. G. Deb:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the Jute Mill owners have demanded 48 working hours per week in Jute Mills; and

(b) if so, what is Government's decision in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). Jute Mills have started 48 hours a week working from the 16th October, 1961.

Institute of Machine Tool Design and Technology

*629. **Shri Khimji:** Will the **Minister of Commerce and Industry** be pleased to state: